

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(24)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/400/ (IB)/2017  
NAME OF THE PETITIONER(S) : K. USHA  
NAME OF THE RESPONDENT(S) : S&S INDUSTRIES & ENTERPRISES LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

P. Babu Sanarshan  
For. N.S. Venkatesh

P. Babu Sanarshan  
Counsel for Respondent

**ORDER**

Counsel for petitioner called but absent. Counsel for respondent present. The Registry is directed to send notice to the petitioner for his appearance and submissions. Put up on 11.08.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)